

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:990

ANSWERED ON:30.07.2010

TREATMENT OF AIDS

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of HIV/AIDS patients identified so far in the country, State-wise;
- (b) the measures taken by the Government for their welfare/rehabilitation;
- (c) the details of any breakthrough made by the Government in this regard;
- (d) the policies adopted and the measures taken by the Government for providing prevention and care services to AIDS affected children, pregnant women, migrant labourers and other poor patients, State-wise;
- (e) whether the Government proposes a strategy under which all migrants going to cities would get a medical kit with information on HIV/AIDS before boarding trains; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) The details of HIV positive cases detected in Integrated Counseling and Testing Centres in 2009-10 (state wise) are at Annexure "A".

The details of AIDS patients detected so far state wise is given at Annexure "B".

(b) & (c): The main measures taken by the Government for welfare / rehabilitation of HIV/AIDS patients are as below:

1. Antiretroviral Treatment rolled out at 278 Antiretroviral Treatment (ART) centre where 3,22,561 patients are receiving free treatment. The treatment for various Opportunistic Infection is also provided at these centres. In addition 400 Link ART Centre (LAC) have been established to provide ART services closer to patient's residence. A total of 287 Community Care Centres (CCC) have also been established for admission of patient prior to starting ART and for treatment of minor Opportunistic Infection.

2. The Ministry of Railways has permitted 50% concession in railways for patient travel to ART centre.

3. Some states have made travel by state transport bus also free. In addition certain states provided assistance for children education, widow pension etc.

(d): The Policy on Children and HIV/AIDS was released by National AIDS Control Organization (NACO) and Ministry of Women & Child Development (MWCD) in 2007. The Policy lays down a life cycle approach with a goal to provide a sustainable and integrated system of HIV prevention, counselling, testing, care and support to ensure that children who are most vulnerable to HIV infection or who are HIV positive or otherwise affected by HIV/AIDS enjoy the same benefits and opportunities as all other children to develop their full potential.

Following services are being considered as critical and necessary to ensure the immediate well-being and holistic development of a child affected by HIV/AIDS. These services are being offered through Central/ State Government programmes:

- a. Health and medical services,
- b. Nutrition,
- c. Education-assistance,
- d. Social protection/economic strengthening
- e. Legal redressal

f. Alternative care

In addition, the prevention of parent to child transmission of HIV programme (PPTCT) aims to detect HIV+ve pregnant women and provide prophylactic drug treatment, safe delivery practices, counselling and support and safe infant feeding methods to prevent the mother to child transmission of HIV. The programme also aims to link HIV+ve pregnant women with care, support and treatment services. Pregnant women consenting to be included in this programme receive prophylactic single dose Nevirapine, regular antenatal monitoring and supervised delivery as well as linkage with government run treatment services at ART centres.

NACO has recently formulated Migrant HIV policy and strategies for provision of HIV prevention and care services for migrant labourers and their spouses. The policy aims to improve access to information and services addressing the risk and vulnerabilities of migrants at source and transit locations as well.

The above mentioned policies and programmes cover the targeted population irrespective of economic status including the poor.

(e) & (f): Under the policy, it is envisaged to provide information including where possible an information kit to high risk vulnerable migrants in selected areas before they set out for their destinations.